

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1223  
ANSWERED ON 03/12/2024**

**CONSTRUCTION OF ROADS UNDER PMGSY**

**1223. SHRI MALAIYARASAN D:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the current status of the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country;**
- (b) the details and total number of roads constructed and upgraded so far in Kallakurichi Constituency of Tamil Nadu;**
- (c) the total funds allocated and utilized under the Yojana and the progress made during the last financial year in Tamil Nadu;**
- (d) the details of steps being taken to ensure timely completion of ongoing projects;**
- (e) the challenges faced in the implementation of the scheme, particularly in remote and rural areas; and**
- (f) whether the Government has any plans to further expand the scope of PMGSY in the coming years, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

- (a) A total of 8,28,533 Km road length has been sanctioned under various ongoing interventions/verticals of PMGSY, out of which 7,68,879 Km road length has already been completed and 42,226 Km road length are at various stages of execution. The intervention/vertical wise physical achievements under PMGSY since inception till 27.11.2024 are given below:**

(Road length in Km)

Name of intervention/vertical	Sanctioned	Completed	Balance*
PMGSY-I	6,44,872	6,24,561	4,552
PMGSY-II	49,795	49,022	232
RCPLWEA	12,228	9,296	2,833
PMGSY III	1,21,638	86,000	34,609
<b>Total:</b>	<b>8,28,533</b>	<b>7,68,879</b>	<b>42,226</b>

*\* Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.*

(b) In Kallakurichi Constituency of Tamil Nadu, a total of 237 roads of 678 km length and 11 bridges have been sanctioned out of which 216 roads of 583 km length and 7 bridges have already been constructed and upgraded under various ongoing interventions/ verticals of the PMGSY and 21 roads of 81 km length and 4 bridges are at different stages of execution. Interventions/ verticals wise details may be accessed at programme website [www.omms.nic.in](http://www.omms.nic.in)> Progress Monitoring > State Abstract Report.

(c) A total of 660 roads of 2,869 km length and 28 bridges have been sanctioned to the State during last financial year out of which 203 roads of 985 km length and 2 bridges have already been constructed under various ongoing interventions/ verticals of the PMGSY with an expenditure of Rs.776.75 crore. The total funds allocated/released to the State during last financial year was Rs.411.363 crore.

(d) 'Rural Roads' is a State subject and timely completion of PMGSY roads is the responsibility of the respective State Governments. Regular and adequate availability of budgetary support to the States is a critical factor in timely completion of PMGSY works. In addition, State Governments are advised through various Regional Review meetings & Empowered Committee

**meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following steps in this regard have been taken by the Ministry:**

- i. States have been requested to augment executing capacity and contracting capacity and their compliance in this regard is regularly reviewed.**
- ii. Bidding document provisions have been rationalized.**
- iii. Training is imparted to field engineers and contractors as well as their staff for capacity building.**
- iv. Regular and structured review of physical & financial parameters is conducted at regular interval in various zones for a cluster of states of that zone.**

**(e) While implementing the scheme, challenges like issues of land acquisition, forest clearance, poor contracting capacity of states, lack of response to tenders, law and order issues, financial capability of States to release funds, execution capacity of States came in the way which impacted the overall progress of the scheme in some areas.**

**(f) The Government of India has approved phase IV of PMGSY in September 2024 to provide all-weather connectivity to 25,000 unconnected habitations of population size 500+ in plains, 250+ in North Eastern (NE) & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in Left Wing Extremism(LWE) affected districts, as per Census 2011. The total outlay of this scheme is Rs. 70,125 crore and the timeline for the scheme is FY 2024-25 to 2028-29.**

**\*\*\*\*\***